


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.30/ BB/17	-	For filing objections	Rule-6 of IB	Innvolution Healthcare Pvt. Ltd., Vs Vikram Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Udayshankar Assls	Petitioner	

Counsel for petitioner is present. Counsel for respondents is also present. Cost paid.
Objections filed.

For hearing, list it on 24.10.2017.


MEMBER (J)


MEMBER (T)